

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 137/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: M/s. Celebration Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Common Order

TCSP No. 137/230-232/NCLT/MB/MAH/2017

TCSP No. 138/230-232/NCLT/MB/MAH/2017

TCSP No. 139/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this Bench directs the Regional  
Director and the Official Liquidator to file their Report two days before next date of  
hearing.

List this matter for hearing on 1.3.2017.

Sd/-

**B.S.V.PRAKASH KUMAR**  
**Member (Judicial)**

Sd/-

**V. NALLASENAPATHY**  
**Member (Technical)**